

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
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Report on :21-02-2025

**Date : 21.02.2025**

L. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Serial No.
	14647/2025	21.02.2025	CRLMC-706/2025	P.JENA	C.O.		Order Dtd. 2025-02-19		(Serial No-)
	14649/2025	21.02.2025	ABLAPL-12343/2024	AK BHUYAN	C.O.		Order Dtd. 2025-02-19	BAIL-2	(Serial No-17)
	14650/2025	21.02.2025	ABLAPL-10722/2024	MR SAHOO	C.O.		Order Dtd. 2025-02-19		(Serial No-17)
	14651/2025	21.02.2025	ABLAPL-1727/2025	J KAMILA	C.O.		Order Dtd. 2025-02-19	BAIL-1	(Serial No-13)
	14652/2025	21.02.2025	ABLAPL-1720/2025	BYOMAKESH TRIPATHY	C.O.		Order Dtd. 2025-02-19		(Serial No-13)
	14653/2025	21.02.2025	ABLAPL-1707/2025	J KAMILA	C.O.		Order Dtd. 2025-02-19		(Serial No-13)
	14654/2025	21.02.2025	ABLAPL-1705/2025	BYOMAKESH TRIPATHY	C.O.		Order Dtd. 2025-02-19	BAIL-2	(Serial No-8)
	14655/2025	21.02.2025	ABLAPL-1703/2025	DK JENA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-1	(Serial No-6)
	14656/2025	21.02.2025	ABLAPL-1696/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-1	(Serial No-5)
	14657/2025	21.02.2025	ABLAPL-1694/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-1	(Serial No-5)
	14658/2025	21.02.2025	ABLAPL-1692/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-2	(Serial No-8)
	14659/2025	21.02.2025	ABLAPL-1690/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-1	(Serial No-5)
	14660/2025	21.02.2025	ABLAPL-1687/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Serial No-5)
	14661/2025	21.02.2025	ABLAPL-1663/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Serial No-5)
	14662/2025	21.02.2025	ABLAPL-1660/2025	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Serial No-5)
	14663/2025	21.02.2025	ABLAPL-1652/2025	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-2	(Serial No-7)
	14664/2025	21.02.2025	ABLAPL-1373/2025	AK JATI	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Serial No-7)

3	14665/2025	21.02.2025	ABLAPL-1697/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-1	(Sea No-5)
9	14667/2025	21.02.2025	ABLAPL-37/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-2	(Sea No-10)
0	14668/2025	21.02.2025	WP (C) - 4649/2025	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Sea No-10)
	14669/2025	21.02.2025	ABLAPL-12/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Sea No-10)
2	14670/2025	21.02.2025	ABLAPL-1722/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-1	(Sea No-13)
3	14671/2025	21.02.2025	WP (C) - 22540/2024	ASISH KUMAR RAY	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Sea No-13)
4	14672/2025	21.02.2025	ABLAPL-1656/2025	PRAKASH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Sea No-13)
5	14674/2025	21.02.2025	ABLAPL-9167/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	BAIL-1	(Sea No-2)
5	14675/2025	21.02.2025	BLAPL-5551/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Sea No-2)
7	14676/2025	21.02.2025	BLAPL-389/2025	PK PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Sea No-2)
9	14677/2025	21.02.2025	ABLAPL-1732/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	BAIL-1	(Sea No-13)
9	14679/2025	21.02.2025	BLAPL-7617/2024	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Sea No-13)
0	14680/2025	21.02.2025	ABLAPL-1725/2025	DEBASIS SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	BAIL-1	(Sea No-13)
L	14681/2025	21.02.2025	BLAPL-1192/2025	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Sea No-13)
2	14682/2025	21.02.2025	WP (C) - 4580/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	WRIT BRANCH-7	(Sea No-48)
3	14687/2025	21.02.2025	WP (C) - 3451/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-7	(Sea No-5)
4	14688/2025	21.02.2025	WP (C) - 2154/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-6	(Sea No-25)
5	14689/2025	21.02.2025	WP (C) - 2164/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Sea No-25)
5	14690/2025	21.02.2025	WP (C) - 3532/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-2)	(Sea No-116)

7	14691/2025	21.02.2025	WP (C) - 3537/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Sea No-116)
8	14693/2025	21.02.2025	WP (C) - 4165/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-5	(Sea No-32)
9	14694/2025	21.02.2025	WP (C) - 4164/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-5	(Sea No-32)
0	14695/2025	21.02.2025	WP (C) - 3528/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Sea No-32)
1	14696/2025	21.02.2025	WP (C) - 3529/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Sea No-32)
2	14697/2025	21.02.2025	WP (C) - 3531/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-2)	(Sea No-116)
3	14698/2025	21.02.2025	WP (C) - 2101/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-5	(Sea No-47)
4	14700/2025	21.02.2025	WP (C) - 2152/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-8	(Sea No-40)
5	14701/2025	21.02.2025	WP (C) - 3522/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-8	(Sea No-39)
5	14702/2025	21.02.2025	CRLMC-66/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Sea No-39)
7	14703/2025	21.02.2025	CRLMC-647/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-17		(Sea No-39)
8	14704/2025	21.02.2025	BLAPL-602/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-19		(Sea No-39)
9	14705/2025	21.02.2025	WP (C) - 3508/2025	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-39)
0	14706/2025	21.02.2025	WP (C) - 3525/2025	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	WRIT BRANCH-6	(Sea No-16)
1	14708/2025	21.02.2025	CRLMC-743/2025	C SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-16)
2	14709/2025	21.02.2025	WP (C) - 3445/2025	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	WRIT BRANCH-3	(Sea No-12)
3	14710/2025	21.02.2025	WP (C) - 3526/2025	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-2)	(Sea No-116)
4	14711/2025	21.02.2025	WP (C) -	S K RATH	C.O.	COURT NO.	Order Dtd. 2025-		(Sea

			3527/2025			15	02-20		No-116)
5	14712/2025	21.02.2025	WP (C) - 3447/2025	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	WRIT BRANCH-7	(Sea No-5)
5	14713/2025	21.02.2025	WP (C) - 5080/2025	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-5)
7	14714/2025	21.02.2025	WP (C) - 3077/2025	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-5)
3	14715/2025	21.02.2025	WP (C) - 3101/2025	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	WRIT BRANCH-4	(Sea No-27)
9	14716/2025	21.02.2025	WP (C) - 3109/2025	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	WRIT BRANCH-6	(Sea No-16)
0	14717/2025	21.02.2025	WP (C) - 3112/2025	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-16)
-	14719/2025	21.02.2025	WP (C) - 3150/2025	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	WRIT BRANCH-4	(Sea No-27)
2	14720/2025	21.02.2025	WP (C) - 3152/2025	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-3)	(Sea No-117)
3	14721/2025	21.02.2025	WP (C) - 3153/2025	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-117)
4	14722/2025	21.02.2025	WP (C) - 3181/2025	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	WRIT BRANCH-6	(Sea No-26)
5	14724/2025	21.02.2025	WP (C) - 3444/2025	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	WRIT BRANCH-8	(Sea No-39)
5	14725/2025	21.02.2025	WP (C) - 3516/2025	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-39)
7	14726/2025	21.02.2025	WP (C) - 1074/2025	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	WRIT BRANCH-5	(Sea No-21)
3	14727/2025	21.02.2025	WP (C) - 1226/2025	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-21)
9	14728/2025	21.02.2025	WP (C) - 2166/2025	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	WRIT BRANCH-6	(Sea No-25)
0	14729/2025	21.02.2025	WP (C) - 2622/2025	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-25)
-	14730/2025	21.02.2025	WP (C) - 3019/2025	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-25)
2	14731/2025	21.02.2025	WP (C) - 3074/2025	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	WRIT BRANCH-4	(Sea No-)

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3	14732/2025	21.02.2025	WP (C) - 3474/2025	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2025- 02-20		(Sea No- 27)
4	14735/2025	21.02.2025	LAA- 29/2023	J P KAR	C.O.	COURT NO. 15	Order Dtd. 2025- 02-20	FIRST APPEAL	(Sea No-3
5	14736/2025	21.02.2025	CMP- 252/2025	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 15	Order Dtd. 2025- 02-19		(Sea No-3
5	14747/2025	21.02.2025	BLAPL- 690/2025	C RANA	C.O.	COURT NO. 15	Order Dtd. 2025- 02-20		(Sea No-3
7	14748/2025	21.02.2025	BLAPL- 1198/2025	U DAS	C.O.	COURT NO. 15	Order Dtd. 2025- 02-19		(Sea No-3
8	14750/2025	21.02.2025	BLAPL- 913/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 15	Order Dtd. 2025- 02-19		(Sea No-3
9	14752/2025	21.02.2025	WP (C) - 2688/2025	S. R. PATTNAIK	C.O.	COURT NO. 15	Order Dtd. 2025- 02-19	WRIT BRANCH (DIVISION BENCH-1)	(Sea No- 108)
0	14755/2025	21.02.2025	BLAPL- 449/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 15	Order Dtd. 2025- 02-19	BAIL-1	(Sea No-6
-	14756/2025	21.02.2025	BLAPL- 54/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 15	Order Dtd. 2025- 02-19		(Sea No-6
2	14758/2025	21.02.2025	BLAPL- 106/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 15	Order Dtd. 2025- 02-19		(Sea No-6
3	14760/2025	21.02.2025	BLAPL- 605/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 15	Order Dtd. 2025- 02-19		(Sea No-6
4	14761/2025	21.02.2025	CRLA- 1204/2024	NIRANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025- 02-19		(Sea No-6
5	14762/2025	21.02.2025	RPFAM- 214/2024	B. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025- 02-19		(Sea No-6
5	14766/2025	21.02.2025	CMP- 1259/2024	M. BARAL	C.O.	COURT NO. 10	Order Dtd. 2025- 02-14		(Sea No-6
7	14767/2025	21.02.2025	ABLAPL- 1706/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025- 02-19	BAIL-2	(Sea No-9
8	14768/2025	21.02.2025	ABLAPL- 1709/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2025- 02-19		(Sea No-9
9	14769/2025	21.02.2025	ABLAPL- 1711/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025- 02-19	BAIL-1	(Sea No-2
0	14770/2025	21.02.2025	ABLAPL- 1712/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025- 02-19	BAIL-2	(Sea No-9
-	14772/2025	21.02.2025	ABLAPL- 1681/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025- 02-19		(Sea No-9
2	14773/2025	21.02.2025	ABLAPL- 1820/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025- 02-20		(Sea No-9
3	14774/2025	21.02.2025	ABLAPL- 35/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025- 02-19		(Sea No-9
4	14785/2025	21.02.2025	ABLAPL- 1717/2025	M BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025- 02-19		(Sea No-9
5	14787/2025	21.02.2025	ABLAPL- 1715/2025	M BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025- 02-19	BAIL-2	(Sea No-

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5	14789/2025	21.02.2025	ABLAPL-1775/2025	M BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Seal No-10)
7	14790/2025	21.02.2025	BLAPL-12247/2024	BISWAJIT SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	BAIL-1	(Seal No-13)
8	14793/2025	21.02.2025	WP (C) - 5104/2025	S P SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Seal No-104)
9	14808/2025	21.02.2025	WP (C) - 32717/2024	D NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-02-20	WRIT BRANCH-2	(Seal No-6)
00	14809/2025	21.02.2025	WP (C) - 13132/2022	S C DAS	C.O.	COURT NO. 22	Order Dtd. 2025-04-29	WRIT BRANCH-7	(Seal No-48)
01	14810/2025	21.02.2025	WP (C) - 18685/2019	S N MISHRA	C.O.	COURT NO. 22	Order Dtd. 2025-02-18	WRIT BRANCH-5	(Seal No-21)
02	14811/2025	21.02.2025	WP (C) - 3511/2016	B K MISHRA	C.O.	COURT NO. 22	Order Dtd. 2025-02-18	WRIT BRANCH-8	(Seal No-42)
03	14813/2025	21.02.2025	WP (C) - 3511/2016	S P SAHOO	C.O.	COURT NO. 22	Order Dtd. 2025-02-18	WRIT BRANCH-8	(Seal No-42)
04	14815/2025	21.02.2025	ABLAPL-594/2025	SS BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	BAIL-1	(Seal No-13)
05	14816/2025	21.02.2025	SA-143/2001	S R MOAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	SECOND APPEAL	(Seal No-4)
06	14818/2025	21.02.2025	SA-18/1989	P C MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	SECOND APPEAL	(Seal No-2)
07	14819/2025	21.02.2025	CONTC-5598/2022	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	CONTEMPT	(Seal No-1)
08	14820/2025	21.02.2025	WP (C) - 32593/2024	AYODHYA NATH LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Seal No-1)
09	14821/2025	21.02.2025	WP (C) - 31764/2024	S K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-8	(Seal No-40)
0	14822/2025	21.02.2025	WP (C) - 30743/2024	P K ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2025-04-09	WRIT BRANCH-3	(Seal No-28)
1	14823/2025	21.02.2025	WP (C) - 22281/2022	A DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-20	WRIT BRANCH-6	(Seal No-24)
2	14824/2025	21.02.2025	WP (C) - 5255/2025	R SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-02-19	WRIT BRANCH-4	(Seal No-46)
3	14825/2025	21.02.2025	WP (C) - 14145/2024	M MISHRA	C.O.	COURT NO. 14	Order Dtd. 2025-04-08	WRIT BRANCH-3	(Seal No-28)
4	14826/2025	21.02.2025	WP (C) - 5021/2025	A K ROUL	C.O.	COURT NO. 14	Order Dtd. 2025-02-20	WRIT BRANCH-3	(Seal No-)

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5	14827/2025	21.02.2025	WP (C) - 4980/2025	J P KAR	C.O.	COURT NO. 14	Order Dtd. 2025-02-20		(Sea No-13)
6	14828/2025	21.02.2025	WP (C) - 4922/2025	M K PANDA	C.O.	COURT NO. 14	Order Dtd. 2025-02-20		(Sea No-13)
7	14829/2025	21.02.2025	WP (C) - 4733/2025	B DAS	C.O.	COURT NO. 21	Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-102)
8	14830/2025	21.02.2025	WP (C) - 4730/2025	B DAS	C.O.	COURT NO. 21	Order Dtd. 2025-04-07	WRIT BRANCH-1	(Sea No-3)
9	14831/2025	21.02.2025	WP (C) - 4728/2025	B DAS	C.O.	COURT NO. 21	Order Dtd. 2025-04-07		(Sea No-3)
20	14832/2025	21.02.2025	WP (C) - 4545/2025	J K MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2025-02-20	WRIT BRANCH-7	(Sea No-48)
21	14833/2025	21.02.2025	WP (C) - 4541/2017	R K DEHURY	C.O.	COURT NO. 21	Order Dtd. 2025-02-20	WRIT BRANCH-2	(Sea No-7)
22	14834/2025	21.02.2025	WP (C) - 27838/2024	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2025-03-26		(Sea No-7)
23	14835/2025	21.02.2025	WP (C) - 3842/2025	J D MUDULI	C.O.	COURT NO. 10	Order Dtd. 2025-02-20		(Sea No-7)
24	14836/2025	21.02.2025	CRLMP-57/2025	MAHENDRA KUMAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2025-02-20		(Sea No-7)
25	14837/2025	21.02.2025	WP (C) - 3058/2025	B DAS	C.O.	COURT NO. 21	Order Dtd. 2025-04-11	WRIT BRANCH-4	(Sea No-27)
26	14838/2025	21.02.2025	TRPCRL-116/2024	BALARAM SINGH	C.O.	COURT NO. 21	Order Dtd. 2025-02-20		(Sea No-27)
27	14839/2025	21.02.2025	TRPCRL-118/2024	BALARAM SINGH	C.O.	COURT NO. 21	Order Dtd. 2025-02-20		(Sea No-27)
28	14840/2025	21.02.2025	WP (C) - 2863/2025	T BAG	C.O.	COURT NO. 21	Order Dtd. 2025-02-20	WRIT BRANCH-1	(Sea No-4)
29	14841/2025	21.02.2025	WP (C) - 2698/2024	RAGHUNATH DAS MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2025-03-20	WRIT BRANCH-2	(Sea No-7)
30	14842/2025	21.02.2025	WP (C) - 3293/2025	S N GAYA	C.O.	COURT NO. 23	Order Dtd. 2025-02-18		(Sea No-7)
31	14843/2025	21.02.2025	WP (C) - 5034/2025	B. N. SHADHANGI	C.O.	COURT NO. 1	Order Dtd. 2025-02-20	WRIT BRANCH-4	(Sea No-37)
32	14849/2025	21.02.2025	ABLAPL-324/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Sea No-37)
33	14850/2025	21.02.2025	WP (C) - 33021/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH-8	(Sea No-39)
34	14851/2025	21.02.2025	WP (C) - 4760/2025	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Sea No-39)

35	14852/2025	21.02.2025	WP (C) - 4762/2025	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH-8	(Seal No-41)
36	14853/2025	21.02.2025	WP (C) - 4768/2025	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-1)	(Seal No-101)
37	14854/2025	21.02.2025	WP (C) - 3323/2025	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH-1	(Seal No-2)
38	14855/2025	21.02.2025	BLAPL-1220/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Seal No-2)
39	14856/2025	21.02.2025	WP (C) - 955/2025	S. R. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seal No-2)
40	14857/2025	21.02.2025	BLAPL-584/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Seal No-2)
41	14858/2025	21.02.2025	WP (C) - 26295/2024	SUBHRANSU BHUSAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Seal No-2)
42	14859/2025	21.02.2025	WP (C) - 4969/2025	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seal No-2)
43	14861/2025	21.02.2025	WP (C) - 3742/2025	SANJAY KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-02-20	WRIT BRANCH-3	(Seal No-12)
44	14862/2025	21.02.2025	MATA-135/2024	T MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-20	FIRST APPEAL	(Seal No-3)
45	14863/2025	21.02.2025	MATA-190/2023	P K PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-02-20	FIRST APPEAL	(Seal No-4)
46	14864/2025	21.02.2025	BLAPL-1241/2025	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-02-20	BAIL-2	(Seal No-16)
47	14865/2025	21.02.2025	WP (C) - 30188/2024	SUNIL KUMAR PATNAIK	C.O.	COURT NO. 9	Order Dtd. 2025-02-19		(Seal No-16)
48	14866/2025	21.02.2025	MATA-190/2023	D BARIK	C.O.	COURT NO. 9	Order Dtd. 2025-02-20	FIRST APPEAL	(Seal No-4)
49	14867/2025	21.02.2025	BLAPL-1239/2025	BB MALLICK	C.O.	COURT NO. 9	Order Dtd. 2025-02-20		(Seal No-4)
50	14868/2025	21.02.2025	BLAPL-1245/2025	JP KAR	C.O.	COURT NO. 9	Order Dtd. 2025-02-20		(Seal No-4)
51	14869/2025	21.02.2025	CRLMC-279/2025	RANJAN KUMAR SAHOO	C.O.	COURT NO. 9	Order Dtd. 2025-02-20		(Seal No-4)
52	14870/2025	21.02.2025	WP (C) - 1809/2022	S K BISWAL	C.O.	COURT NO. 9	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-2)	(Seal No-115)
53	14871/2025	21.02.2025	ABLAPL-1701/2025	SUMAN MITRA	C.O.	COURT NO. 9	Order Dtd. 2025-02-19	BAIL-2	(Seal No-8)
54	14875/2025	21.02.2025	ABLAPL-1686/2025	SUVENDU BARIK	C.O.	COURT NO. 9	Order Dtd. 2025-02-19	BAIL-2	(Seal No-8)
55	14877/2025	21.02.2025	ABLAPL-1678/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 9	Order Dtd. 2025-02-19		(Seal No-8)
56	14878/2025	21.02.2025	ABLAPL-	SRINIBASH	C.O.	COURT NO.	Order Dtd. 2025-		(Seal No-8)

			1676/2025	MOHANTY		17	02-19		No-8
57	14879/2025	21.02.2025	ABLAPL-1675/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Sea No-8)
58	14880/2025	21.02.2025	ABLAPL-1671/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Sea No-8)
59	14881/2025	21.02.2025	ABLAPL-1659/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-2	(Sea No-11)
60	14883/2025	21.02.2025	ABLAPL-1654/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Sea No-11)
61	14884/2025	21.02.2025	ABLAPL-281/2025	J. C. BARAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Sea No-11)
62	14885/2025	21.02.2025	ABLAPL-1729/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-1	(Sea No-13)
63	14889/2025	21.02.2025	CRLMC-309/2025	PRATAP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Sea No-13)
64	14890/2025	21.02.2025	CRLMC-540/2025	S. R. PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Sea No-13)
65	14891/2025	21.02.2025	CRLMC-4421/2024	S. K. LENKA	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-13)
66	14893/2025	21.02.2025	CRLA-768/2024	R. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-02-06	CRIMINAL APPEAL	(Sea No-8)
67	14894/2025	21.02.2025	WP (C) - 5513/2025	J. D. MUDULI	C.O.	COURT NO. 3	Order Dtd. 2025-02-20	WRIT BRANCH-8	(Sea No-41)
68	14895/2025	21.02.2025	CMP-16/2025	M. N. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-02-19		(Sea No-41)
69	14896/2025	21.02.2025	RPFAM-42/2025	R. C. BHOI	C.O.	COURT NO. 3	Order Dtd. 2025-02-19		(Sea No-41)
70	14897/2025	21.02.2025	WP (C) - 4963/2025	A. K. PANDA	C.O.	COURT NO. 3	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-2)	(Sea No-110)
71	14898/2025	21.02.2025	CRLMC-8/2025	N. C. SINHA	C.O.	COURT NO. 15	Order Dtd. 2025-02-19		(Sea No-110)
72	14899/2025	21.02.2025	CRLMC-6/2025	N. C. SINHA	C.O.	COURT NO. 15	Order Dtd. 2025-02-19		(Sea No-110)
73	14900/2025	21.02.2025	TRP (C) - 230/2024	P. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-02-19		(Sea No-110)
74	14901/2025	21.02.2025	CMP-96/2025	L. K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-19		(Sea No-110)

75	14902/2025	21.02.2025	CMP-97/2025	L. K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-19		(Sea No-110)
76	14903/2025	21.02.2025	CMP-12/2025	KSHITISH	C.O.	COURT NO. 10	Order Dtd. 2025-02-19		(Sea No-110)
77	14904/2025	21.02.2025	WP (C) - 4964/2025	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-02-18	WRIT BRANCH-8	(Sea No-40)
78	14905/2025	21.02.2025	WP (C) - 5114/2025	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-02-18		(Sea No-40)
79	14906/2025	21.02.2025	WP (C) - 5119/2025	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-02-18		(Sea No-40)
80	14907/2025	21.02.2025	WP (C) - 4268/2025	L. D. PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-02-18		(Sea No-40)
81	14908/2025	21.02.2025	WP (C) - 2192/2025	R. C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Sea No-40)
82	14909/2025	21.02.2025	WP (C) - 2960/2025	R. C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-101)
83	14910/2025	21.02.2025	WP (C) - 3948/2025	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Sea No-101)
84	14911/2025	21.02.2025	WP (C) - 4738/2025	R. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH-7	(Sea No-18)
85	14912/2025	21.02.2025	WP (C) - 4838/2025	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH-1	(Sea No-3)
86	14913/2025	21.02.2025	WP (C) - 4859/2025	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Sea No-3)
87	14914/2025	21.02.2025	WP (C) - 2916/2025	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH-3	(Sea No-11)
88	14915/2025	21.02.2025	WP (C) - 2912/2025	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Sea No-11)
89	14916/2025	21.02.2025	WP (C) - 2864/2025	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH-3	(Sea No-11)
90	14917/2025	21.02.2025	WP (C) - 2831/2025	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH-2	(Sea No-6)
91	14918/2025	21.02.2025	WP (C) - 4641/2025	K. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH-8	(Sea No-40)
92	14919/2025	21.02.2025	WP (C) - 4961/2025	A. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Sea No-40)
93	14920/2025	21.02.2025	WP (C) -	ANIL KUMAR	C.O.	COURT NO.	Order Dtd. 2025-	WRIT	(Sea

			4759/2025	DAS		2 OLD	02-18	BRANCH-8	No-40)
94	14921/2025	21.02.2025	TRPCRL-12/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-02-13		(Sea No-40)
95	14922/2025	21.02.2025	WP (C) - 5411/2025	K. K. NATH	C.O.	COURT NO. 14	Order Dtd. 2025-02-20		(Sea No-40)
96	14923/2025	21.02.2025	CRLMP-55/2025	B. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-02-20		(Sea No-40)
97	14924/2025	21.02.2025	CMP-1421/2024	D. NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-02-20		(Sea No-40)
98	14925/2025	21.02.2025	CMP-1421/2024	D. NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-02-20		(Sea No-40)
99	14926/2025	21.02.2025	CRLMC-668/2025	KSHITISH	C.O.	COURT NO. 15	Order Dtd. 2025-02-19		(Sea No-40)
00	14927/2025	21.02.2025	CRLMC-369/2025	P. K. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-02-19		(Sea No-40)
01	14928/2025	21.02.2025	CRLMC-4187/2024	N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-19		(Sea No-40)
02	14929/2025	21.02.2025	CRLMC-488/2025	BRAHMANANDA SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-40)
03	14930/2025	21.02.2025	CRLMC-718/2025	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-40)
04	14931/2025	21.02.2025	WP (C) - 26726/2024	SATYA PRIYA SAMANTA	C.O.	COURT NO. 15	Order Dtd. 2025-02-19		(Sea No-40)
05	14932/2025	21.02.2025	WP (C) - 4981/2025	MANOJ KUMAR NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-18	WRIT BRANCH-3	(Sea No-33)
06	14933/2025	21.02.2025	WP (C) - 4771/2025	MANOJ KUMAR NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-18	WRIT BRANCH-1	(Sea No-33)
07	14934/2025	21.02.2025	CRLMC-427/2023	B.SINGH	C.O.	COURT NO. 10	Order Dtd. 2025-03-05	CRIMINAL MISC	(Sea No-40)
08	14935/2025	21.02.2025	WP (C) - 4735/2025	M. K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-02-18	WRIT BRANCH-1	(Sea No-33)
09	14936/2025	21.02.2025	WP (C) - 4553/2025	D. K. DEHURY	C.O.	COURT NO. 10	Order Dtd. 2025-02-18	WRIT BRANCH-7	(Sea No-48)
10	14937/2025	21.02.2025	CMP-819/2024	S.CHOUDHURY	C.O.	COURT NO. 10	Order Dtd. 2025-02-18	WRIT BRANCH-6	(Sea No-24)
11	14938/2025	21.02.2025	WP (C) - 5028/2025	G. SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-03-10	WRIT BRANCH-3	(Sea No-13)

2	14939/2025	21.02.2025	WP (C) - 40554/2023	J. P. KAR	C.O.	COURT NO. 6	Order Dtd. 2025-02-19	WRIT BRANCH-8	(Sea No-40)
3	14940/2025	21.02.2025	WP (C) - 4984/2025	G. JAYASINGH	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Sea No-40)
4	14941/2025	21.02.2025	WP (C) - 30604/2024	P. K. DASH	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Sea No-40)
5	14942/2025	21.02.2025	WP (C) - 27112/2013	S. RAY	C.O.	COURT NO. 20	Order Dtd. 2025-03-19	WRIT BRANCH-8	(Sea No-42)
6	14943/2025	21.02.2025	WP (C) - 4602/2025	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 6	Order Dtd. 2025-02-20		(Sea No-42)
7	14944/2025	21.02.2025	WP (C) - 17237/2020	H. K. DASH	C.O.	COURT NO. 6	Order Dtd. 2025-02-19	WRIT BRANCH-4	(Sea No-46)
8	14945/2025	21.02.2025	CRLMC-2058/2024	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-02-20	CRIMINAL MISC	(Sea No-1)
9	14946/2025	21.02.2025	CRLMC-4729/2011	A. K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2025-03-21	CRIMINAL MISC	(Sea No-4)
10	14947/2025	21.02.2025	CRLMC-1251/2016	S. DAS	C.O.	COURT NO. 2	Order Dtd. 2025-02-20	CRIMINAL MISC	(Sea No-1)
11	14948/2025	21.02.2025	CRLMC-1251/2016	P. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-02-20	CRIMINAL MISC	(Sea No-1)
12	14949/2025	21.02.2025	WP (C) - 4837/2025	SOUMYA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH-5	(Sea No-21)
13	14950/2025	21.02.2025	CRLMC-425/2023	U. C. DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	CRIMINAL MISC	(Sea No-4)
14	14951/2025	21.02.2025	WP (C) - 5449/2025	BISWAJIT SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Sea No-4)
15	14952/2025	21.02.2025	CRLMC-1718/2024	M. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-21	CRIMINAL MISC	(Sea No-6)
16	14953/2025	21.02.2025	WP (C) - 4920/2025	KANTHAMANI SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-12	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-102)
17	14954/2025	21.02.2025	CRLMC-2427/2024	J. P. KAR	C.O.	COURT NO. 6	Order Dtd. 2025-02-20		(Sea No-102)
18	14955/2025	21.02.2025	WP (C) - 31114/2024	B. R. SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2025-02-20	WRIT BRANCH-4	(Sea No-19)
19	14956/2025	21.02.2025	CRLMC-2427/2024	T. BAG	C.O.	COURT NO. 6	Order Dtd. 2025-02-20		(Sea No-19)
20	14957/2025	21.02.2025	CRLMC-2395/2022	B. N. SAHU	C.O.	COURT NO. 10	Order Dtd. 2025-02-19	CRIMINAL MISC	(Sea No-6)
21	14958/2025	21.02.2025	CRLMC-2395/2022	P. SETHY	C.O.	COURT NO. 10	Order Dtd. 2025-02-19	CRIMINAL MISC	(Sea No-6)
22	14959/2025	21.02.2025	WP (C) -	CHHABI RANA	C.O.	COURT NO.	Order Dtd. 2025-	WRIT	(Sea

			4798/2025			10	02-18	BRANCH-3	No-33)
33	14960/2025	21.02.2025	FAO-529/2023	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-18	MISC. APPEAL SEC.	(Sea No-2)
34	14961/2025	21.02.2025	FAO-513/2023	B.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-02-18	MISC. APPEAL SEC.	(Sea No-2)
35	14962/2025	21.02.2025	RVWPET-223/2018	B.K.DALAI	C.O.	COURT NO. 23	Order Dtd. 2025-02-17	CIVIL REVISION	(Sea No-5)
36	14963/2025	21.02.2025	JCRLA-88/2024	S.K.ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 5000-01-01	CRIMINAL APPEAL	(Sea No-8)
37	14964/2025	21.02.2025	WP (C) - 33396/2022	S.K.SUNDARA	C.O.	COURT NO. 7	Order Dtd. 2025-02-07	WRIT BRANCH-7	(Sea No-15)
38	14965/2025	21.02.2025	WP (C) - 33396/2022	L.D.PANDA	C.O.	COURT NO. 7	Order Dtd. 2025-02-07	WRIT BRANCH-7	(Sea No-15)
39	14966/2025	21.02.2025	WP (C) - 398/2023	D.SAMAL	C.O.	COURT NO. 7	Order Dtd. 2025-02-06	WRIT BRANCH-2	(Sea No-8)
40	14967/2025	21.02.2025	WP (C) - 27260/2021	R.M.NAYAK	C.O.	COURT NO. 7	Judgement Dtd. 2025-02-10	WRIT BRANCH-3	(Sea No-28)
41	14968/2025	21.02.2025	WP (C) - 27263/2021	R.M.NAYAK	C.O.	COURT NO. 7	Judgement Dtd. 2025-02-10	WRIT BRANCH-3	(Sea No-28)
42	14969/2025	21.02.2025	WP (C) - 30976/2023	M.R.BARIK	C.O.	COURT NO. 7	Order Dtd. 2025-02-11	WRIT BRANCH-5	(Sea No-32)
43	14970/2025	21.02.2025	WP (C) - 25654/2023	L.N.SAHOO	C.O.	COURT NO. 7	Judgement Dtd. 2025-02-12	WRIT BRANCH-3	(Sea No-33)
44	14971/2025	21.02.2025	CRLMC-475/2025	A.K.MISHRA	C.O.	COURT NO. 7	Order Dtd. 2025-02-20		(Sea No-33)
45	14973/2025	21.02.2025	WP (C) - 4602/2025	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 6	Order Dtd. 2025-02-20		(Sea No-33)
46	14974/2025	21.02.2025	WP (C) - 15023/2024	R K BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-02-18	WRIT BRANCH-6	(Sea No-26)
47	14975/2025	21.02.2025	WP (C) - 1298/2025	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Sea No-116)
48	14976/2025	21.02.2025	WP (C) - 5152/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-02-20	WRIT BRANCH-3	(Sea No-13)
49	14977/2025	21.02.2025	WP (C) - 9645/2024	S K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-02-18	WRIT BRANCH-1	(Sea No-1)
50	14978/2025	21.02.2025	WP (C) - 4807/2025	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-02-20		(Sea No-1)
51	14979/2025	21.02.2025	WP (C) -	P. K. MOHANTY	C.O.	COURT NO.	Order Dtd. 9999-	WRIT	(Sea

			4616/2025			2 OLD	12-31	BRANCH-7	No-48)
52	14980/2025	21.02.2025	WP (C) - 2600/2025	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-3	(Sea No-11)
53	14981/2025	21.02.2025	WP (C) - 4809/2025	G D MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-1	(Sea No-3)
54	14983/2025	21.02.2025	WP (C) - 4350/2025	S.MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-7	(Sea No-48)
55	14984/2025	21.02.2025	WP (C) - 4887/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-105)
56	14985/2025	21.02.2025	WP (C) - 3240/2025	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-1	(Sea No-2)
57	14986/2025	21.02.2025	CONTC-5810/2024	B D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	CONTEMPT	(Sea No-3)
58	14988/2025	21.02.2025	WP (C) - 23132/2016	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	WRIT BRANCH-7	(Sea No-10)
59	14989/2025	21.02.2025	WP (C) - 23520/2024	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Sea No-10)
60	14990/2025	21.02.2025	WP (C) - 5173/2025	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-5	(Sea No-21)
61	14991/2025	21.02.2025	WP (C) - 4822/2025	K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-8	(Sea No-40)
62	14992/2025	21.02.2025	WP (C) - 9580/2024	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-8	(Sea No-29)
63	14993/2025	21.02.2025	WPC (OA) - 2157/2019	L D PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	OA Branch	(Sea No-1)
64	14994/2025	21.02.2025	WP (C) - 31556/2024	T.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Sea No-1)
65	14995/2025	21.02.2025	WP (C) - 5070/2025	R.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-103)
66	14996/2025	21.02.2025	WPC (OA) - 2327/2019	L D PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	OA Branch	(Sea No-1)
67	14997/2025	21.02.2025	WPC (OA) - 2050/2016	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	OA Branch	(Sea No-1)
68	14998/2025	21.02.2025	WP (C) - 5072/2025	R.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-103)
69	14999/2025	21.02.2025	WP (C) - 14470/2024	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	WRIT BRANCH-7	(Sea No-5)
70	15000/2025	21.02.2025	WP (C) - 4770/2025	P.L.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Sea No-5)

71	15001/2025	21.02.2025	CRA-55/1993	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	CRIMINAL APPEAL	(Sea No-4)
72	15002/2025	21.02.2025	ABLAPL-1698/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	BAIL-1	(Sea No-5)
73	15004/2025	21.02.2025	RSA-18/2021	T K MOHANTY	C.O.	DR (J)	Order Dtd. 9999-12-31	SECOND APPEAL	(Sea No-1)
74	15005/2025	21.02.2025	BLAPL-3656/2024	P.K.JENA	C.O.	COURT NO. 12	Order Dtd. 2025-04-04		(Sea No-1)
75	15006/2025	21.02.2025	ABLAPL-1777/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-1	(Sea No-1)
76	15007/2025	21.02.2025	MACA-1301/2024	D.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Sea No-1)
77	15008/2025	21.02.2025	RSA-531/2023	ASHOK KUMAR SARANGI	C.O.	DR (J)	Order Dtd. 2025-05-05	SECOND APPEAL	(Sea No-7)
78	15009/2025	21.02.2025	MACA-1301/2024	G.JAYSINGH	C.O.	DR (J)	Order Dtd. 2025-02-19		(Sea No-7)
79	15011/2025	21.02.2025	MACA-348/2018	M.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2024-12-14	MISC. APPEAL SEC.	(Sea No-6)
80	15012/2025	21.02.2025	WP (C) - 5756/2009	S K NATH	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	WRIT BRANCH-1	(Sea No-3)
81	15013/2025	21.02.2025	MACA-953/2024	M.PATI	C.O.	COURT NO. 25	Order Dtd. 2025-02-19		(Sea No-3)
82	15014/2025	21.02.2025	MACA-953/2024	S.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-02-19		(Sea No-3)
83	15015/2025	21.02.2025	WP (C) - 5909/2019	RABI SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-18	WRIT BRANCH-7	(Sea No-5)
84	15016/2025	21.02.2025	CONTC-5871/2024	P.SETHY	C.O.	COURT NO. 25	Order Dtd. 2025-02-20		(Sea No-5)
85	15017/2025	21.02.2025	WP (C) - 2760/2020	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2025-02-18	WRIT BRANCH-4	(Sea No-19)
86	15018/2025	21.02.2025	ABLAPL-14495/2023	S SAMAL	C.O.	COURT NO. 12	Order Dtd. 2023-12-11	BAIL-2	(Sea No-5)
87	15019/2025	21.02.2025	RSA-108/2015	S K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	SECOND APPEAL	(Sea No-5)
88	15020/2025	21.02.2025	WP (C) - 5045/2025	P L MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-103)
89	15021/2025	21.02.2025	WP (C) - 35550/2020	J P KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-20	WRIT BRANCH-5	(Sea No-22)
90	15022/2025	21.02.2025	CRLMC-729/2025	R. K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-20		(Sea No-22)
91	15023/2025	21.02.2025	CRLREV-583/2024	DEBI PRASAD DASH	C.O.	COURT NO. 6	Order Dtd. 2025-02-13		(Sea No-22)
92	15024/2025	21.02.2025	ABLAPL-	S. CHOUDHURY	C.O.	COURT NO.	Order Dtd. 2025-	BAIL-2	(Sea No-22)

			1748/2025			6	02-20		No-8
93	15025/2025	21.02.2025	ABLAPL-594/2025	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-1	(Sea No-13)
94	15027/2025	21.02.2025	BLAPL-1232/2025	K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Sea No-13)
95	15028/2025	21.02.2025	BLAPL-1209/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	BAIL-1	(Sea No-6)
96	15029/2025	21.02.2025	ABLAPL-1583/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-08		(Sea No-6)
97	15030/2025	21.02.2025	ABLAPL-13238/2024	R.K.PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Sea No-6)
98	15031/2025	21.02.2025	ABLAPL-1826/2025	P.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Sea No-6)
99	15032/2025	21.02.2025	ABLAPL-1824/2025	D.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	BAIL-2	(Sea No-11)
00	15033/2025	21.02.2025	ABLAPL-1823/2025	B.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	BAIL-2	(Sea No-11)
01	15034/2025	21.02.2025	ABLAPL-1819/2025	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-17		(Sea No-11)
02	15035/2025	21.02.2025	WP (C) - 28950/2024	P K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-21		(Sea No-11)
03	15036/2025	21.02.2025	ABLAPL-1401/2025	B.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	BAIL-1	(Sea No-13)
04	15037/2025	21.02.2025	BLAPL-9684/2024	RK MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-02-21		(Sea No-13)
05	15038/2025	21.02.2025	FAO-497/2024	A K SETHI	C.O.	COURT NO. 12	Order Dtd. 2025-02-19		(Sea No-13)
06	15039/2025	21.02.2025	WP (C) - 1189/2025	J BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-02-21	WRIT BRANCH (DIVISION BENCH-3)	(Sea No-121)
07	15040/2025	21.02.2025	BLAPL-9731/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Sea No-121)
08	15041/2025	21.02.2025	CMP-1112/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2025-03-27		(Sea No-121)
09	15042/2025	21.02.2025	WP (C) - 30275/2024	N MALLICK	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(Sea No-121)
0	15043/2025	21.02.2025	BLAPL-9765/2024	RK MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-02-21		(Sea No-121)
1	15044/2025	21.02.2025	WP (C) -	K C SAMAL	C.O.	COURT NO.	Order Dtd. 2025-	WRIT	(Sea

			32141/2024			12	02-19	BRANCH-1	No-1
2	15045/2025	21.02.2025	ABLAPL-1796/2025	R R NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-02-20	BAIL-2	(Sea No-16)
3	15046/2025	21.02.2025	ABLAPL-1714/2025	U.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-2	(Sea No-8)
4	15047/2025	21.02.2025	ABLAPL-1814/2025	P BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Sea No-8)
5	15048/2025	21.02.2025	WP (C) - 4222/2025	G D MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	WRIT BRANCH-6	(Sea No-16)
6	15049/2025	21.02.2025	ABLAPL-1783/2025	B K PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	BAIL-2	(Sea No-11)
7	15050/2025	21.02.2025	ABLAPL-1811/2025	RABINDRANATH PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	BAIL-2	(Sea No-11)
8	15051/2025	21.02.2025	ABLAPL-1735/2025	P.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-1	(Sea No-13)
9	15052/2025	21.02.2025	WP (C) - 4169/2025	PURNA CHANDRA MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	WRIT BRANCH (DIVISION BENCH-3)	(Sea No-117)
10	15053/2025	21.02.2025	ABLAPL-1799/2025	PK PANI	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	BAIL-2	(Sea No-16)
11	15054/2025	21.02.2025	ABLAPL-1704/2025	D.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Sea No-16)
12	15055/2025	21.02.2025	WP (C) - 18041/2024	M. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-103)
13	15056/2025	21.02.2025	WP (C) - 26726/2024	KISHORE KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Sea No-103)
14	15057/2025	21.02.2025	ABLAPL-1791/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	BAIL-2	(Sea No-11)
15	15058/2025	21.02.2025	ABLAPL-1672/2025	U.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Sea No-11)
16	15059/2025	21.02.2025	ABLAPL-1387/2025	SUBRAT KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Sea No-11)
17	15060/2025	21.02.2025	ABLAPL-1790/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Sea No-11)
18	15061/2025	21.02.2025	WP (C) - 2708/2025	BHARAT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	WRIT BRANCH-2	(Sea No-6)
19	15062/2025	21.02.2025	WP (C) - 15483/2024	A. K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	WRIT BRANCH	(Sea No-)

								(DIVISION BENCH-3)	121)
30	15063/2025	21.02.2025	ABLAPL-1769/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-1	(Sea No-1)
31	15064/2025	21.02.2025	ABLAPL-552/2025	B.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Sea No-1)
32	15065/2025	21.02.2025	ABLAPL-1784/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Sea No-1)
33	15066/2025	21.02.2025	WP (C) - 2215/2025	S BARDHAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-26	WRIT BRANCH-5	(Sea No-47)
34	15067/2025	21.02.2025	ABLAPL-1762/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-02-20		(Sea No-47)
35	15068/2025	21.02.2025	ABLAPL-1782/2025	AK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Sea No-47)
36	15069/2025	21.02.2025	WP (C) - 15880/2024	B. K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-19	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-102)
37	15070/2025	21.02.2025	ABLAPL-452/2025	B.K.DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13		(Sea No-102)
38	15071/2025	21.02.2025	CMP-78/2025	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-03-26		(Sea No-102)
39	15072/2025	21.02.2025	BLAPL-505/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-20	BAIL-1	(Sea No-14)
40	15073/2025	21.02.2025	ABLAPL-1770/2025	DP DASH	C.O.	COURT NO. 10	Order Dtd. 2025-02-20		(Sea No-14)
41	15074/2025	21.02.2025	WP (C) - 4564/2025	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-17		(Sea No-14)
42	15075/2025	21.02.2025	ABLAPL-130/2025	R.K.BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-02-19		(Sea No-14)
43	15076/2025	21.02.2025	CMP-1421/2024	S S MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-20		(Sea No-14)
44	15077/2025	21.02.2025	ABLAPL-1763/2025	DP DASH	C.O.	COURT NO. 10	Order Dtd. 2025-02-20		(Sea No-14)
45	15078/2025	21.02.2025	WP (C) - 3769/2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Sea No-18)
46	15079/2025	21.02.2025	WP (C) - 5352/2025	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Sea No-18)
47	15080/2025	21.02.2025	ABLAPL-1756/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Sea No-

										18)
48	15081/2025	21.02.2025	WP (C) - 14307/2024	P. L. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025- 02-19	WRIT BRANCH-6	(Sea No- 36)	
49	15082/2025	21.02.2025	ABLAPL- 1755/2025	GC JENA	C.O.	COURT NO. 17	Order Dtd. 2025- 02-20		(Sea No- 36)	
50	15083/2025	21.02.2025	WP (C) - 5111/2025	J SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025- 03-04	WRIT BRANCH-5	(Sea No- 21)	
51	15084/2025	21.02.2025	ABLAPL- 1750/2025	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2025- 02-20		(Sea No- 21)	
52	15085/2025	21.02.2025	TRPCRL- 15/2025	A. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025- 02-20		(Sea No- 21)	
53	15086/2025	21.02.2025	ABLAPL- 1747/2025	PK JENA	C.O.	COURT NO. 14	Order Dtd. 2025- 02-20		(Sea No- 21)	
54	15087/2025	21.02.2025	TRPCRL- 16/2025	A. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025- 02-20		(Sea No- 21)	
55	15088/2025	21.02.2025	ABLAPL- 1742/2025	S MOHARANA	C.O.	COURT NO. 14	Order Dtd. 2025- 02-20	BAIL-2	(Sea No- 16)	
56	15089/2025	21.02.2025	WP (C) - 3653/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANCH-6	(Sea No- 24)	
57	15090/2025	21.02.2025	ABLAPL- 1284/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-20	BAIL-1	(Sea No-4)	
58	15091/2025	21.02.2025	ABLAPL- 1737/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025- 02-20	BAIL-1	(Sea No- 13)	
59	15092/2025	21.02.2025	WP (C) - 3850/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANCH-8	(Sea No- 42)	
50	15093/2025	21.02.2025	ABLAPL- 1734/2025	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-20	BAIL-1	(Sea No- 13)	
51	15094/2025	21.02.2025	ABLAPL- 325/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-19		(Sea No- 13)	
52	15095/2025	21.02.2025	ABLAPL- 1726/2025	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-20	BAIL-1	(Sea No- 13)	
53	15096/2025	21.02.2025	WP (C) - 14306/2024	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-19	WRIT BRANCH-6	(Sea No- 36)	
54	15097/2025	21.02.2025	CRLMC- 3402/2024	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-19		(Sea No- 36)	
55	15098/2025	21.02.2025	ABLAPL- 1721/2025	D SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025- 02-19	BAIL-1	(Sea No-	

									13)
66	15100/2025	21.02.2025	WP (C) - 5264/2025	LOKANATH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025- 02-19		(Sea No- 13)
67	15101/2025	21.02.2025	WP (C) - 5111/2025	J SAHOO	C.O.	COURT NO. 6		WRIT BRANCH-5	(Sea No- 21)
68	15102/2025	21.02.2025	CRLMC- 854/2022	P. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2022- 09-24	CRIMINAL MISC	(Sea No-5)
69	15103/2025	21.02.2025	ABLAPL- 1718/2025	NK ROUT	C.O.	COURT NO. 10	Order Dtd. 2025- 02-20		(Sea No-5)
70	15104/2025	21.02.2025	CMP- 220/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2025- 02-19		(Sea No-5)
71	15105/2025	21.02.2025	WP (C) - 4213/2025	U DAS	C.O.	COURT NO. 10	Order Dtd. 2025- 02-18	WRIT BRANCH-6	(Sea No- 16)
72	15106/2025	21.02.2025	ABLAPL- 1683/2025	D SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025- 02-20	BAIL-2	(Sea No-9)
73	15107/2025	21.02.2025	ABLAPL- 14994/2024	M.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025- 02-18	BAIL-1	(Sea No-1)
74	15108/2025	21.02.2025	ABLAPL- 1679/2025	D SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025- 02-20		(Sea No-1)
75	15109/2025	21.02.2025	ABLAPL- 604/2025	DILLIP KUMAR MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025- 02-19		(Sea No-1)
76	15110/2025	21.02.2025	WP (C) - 4605/2025	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 10	Order Dtd. 2025- 02-14	WRIT BRANCH-8	(Sea No- 40)
77	15111/2025	21.02.2025	ABLAPL- 1665/2025	M MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025- 02-20		(Sea No- 40)
78	15112/2025	21.02.2025	ABLAPL- 1682/2025	BIKASH CHANDRA PARIJA	C.O.	COURT NO. 10	Order Dtd. 2025- 02-19		(Sea No- 40)
79	15113/2025	21.02.2025	WP (C) - 27692/2024	A B MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025- 02-20		(Sea No- 40)
80	15114/2025	21.02.2025	ABLAPL- 1409/2025	SK SAHU	C.O.	COURT NO. 10	Order Dtd. 2025- 02-20	BAIL-2	(Sea No-9)
81	15115/2025	21.02.2025	ABLAPL- 14951/2024	R.K.MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025- 02-18		(Sea No-9)
82	15116/2025	21.02.2025	WP (C) - 4751/2025	P K SINGH	C.O.	COURT NO. 10	Order Dtd. 2025- 02-20	WRIT BRANCH (DIVISION BENCH-2)	(Sea No- 111)
83	15117/2025	21.02.2025	BLAPL- 11569/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025- 02-20		(Sea No- 111)
84	15119/2025	21.02.2025	ABLAPL- 1606/2025	B.SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025- 02-17		(Sea No- 111)
85	15120/2025	21.02.2025	BLAPL- 13151/2024	SUVENDU BARIK	C.O.	COURT NO. 10	Order Dtd. 2025- 02-20		(Sea No- 111)

36	15121/2025	21.02.2025	WP (C) - 24068/2024	H. K. PATRA	C.O.	COURT NO. 10	Order Dtd. 2025- 02-13		(Sea No- 111)
37	15122/2025	21.02.2025	ABLAPL- 1592/2025	S.SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025- 02-17		(Sea No- 111)
38	15123/2025	21.02.2025	TRPCRL- 17/2025	P. B. SENAPATI	C.O.	COURT NO. 14	Order Dtd. 2025- 04-04		(Sea No- 111)
39	15124/2025	21.02.2025	WP (C) - 2329/2025	M. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025- 03-03	WRIT BRANCH-7	(Sea No- 44)
40	15125/2025	21.02.2025	ABLAPL- 1699/2025	S. CHOUDHURY	C.O.	COURT NO. 10	Order Dtd. 2025- 02-19	BAIL-1	(Sea No-5)
41	15126/2025	21.02.2025	ABLAPL- 661/2025	R.K.MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025- 02-17	BAIL-2	(Sea No-7)
42	15127/2025	21.02.2025	ABLAPL- 1780/2025	D.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025- 04-21		(Sea No-7)
43	15128/2025	21.02.2025	WP (C) - 25865/2024	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025- 02-17		(Sea No-7)
44	15129/2025	21.02.2025	ABLAPL- 1795/2025	D.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025- 04-21		(Sea No-7)
45	15130/2025	21.02.2025	WP (C) - 5038/2025	N SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025- 03-03	WRIT BRANCH-4	(Sea No- 37)
46	15131/2025	21.02.2025	ABLAPL- 1719/2025	S. CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 2025- 02-19		(Sea No- 37)
47	15132/2025	21.02.2025	ABLAPL- 1632/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025- 04-02	BAIL-1	(Sea No- 15)
48	15133/2025	21.02.2025	WP (C) - 4473/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025- 02-20		(Sea No- 15)
49	15134/2025	21.02.2025	WP (C) - 5259/2025	D K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025- 03-24	WRIT BRANCH-5	(Sea No- 21)
50	15135/2025	21.02.2025	BLAPL- 635/2025	JADUNATH PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2025- 02-20		(Sea No- 21)
51	15136/2025	21.02.2025	BLAPL- 622/2025	JADUNATH PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2025- 02-20		(Sea No- 21)
52	15137/2025	21.02.2025	CMP- 1425/2024	TRILOCHAN PANIGRAHI	C.O.	COURT NO. 5	Order Dtd. 2025- 02-20		(Sea No- 21)
53	15138/2025	21.02.2025	ABLAPL- 1766/2025	S. R. PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2025- 04-17	BAIL-2	(Sea No- 10)
54	15139/2025	21.02.2025	ABLAPL- 1749/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2025- 02-20		(Sea No- 10)
55	15140/2025	21.02.2025	ABLAPL-	H. K. PATRA	C.O.	COURT NO.	Order Dtd. 2025-		(Sea

			1741/2025			17	02-20		No-10)
06	15141/2025	21.02.2025	ABLAPL-1743/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	BAIL-1	(Seal No-1)
07	15142/2025	21.02.2025	ABLAPL-1744/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	BAIL-2	(Seal No-10)
08	15144/2025	21.02.2025	ABLAPL-1752/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Seal No-10)
09	15145/2025	21.02.2025	WP (C) - 4322/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	WRIT BRANCH-7	(Seal No-18)
10	15146/2025	21.02.2025	WP (C) - 4106/2025	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-03-11		(Seal No-18)
11	15147/2025	21.02.2025	ABLAPL-1754/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-02-20		(Seal No-18)
12	15148/2025	21.02.2025	BLAPL-12524/2024	BISWARANJAN DALAI	C.O.	COURT NO. 6	Order Dtd. 2025-02-20		(Seal No-18)
13	15150/2025	21.02.2025	WP (C) - 3684/2025	DEBENDRA SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seal No-18)
14	15151/2025	21.02.2025	ABLAPL-1767/2025	S. R. PATTNAIK	C.O.	COURT NO. 6	Order Dtd. 2025-02-20	BAIL-2	(Seal No-18)
15	15152/2025	21.02.2025	CRLA-185/2025	M. N. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Seal No-18)
16	15154/2025	21.02.2025	ABLAPL-7479/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seal No-18)
17	15155/2025	21.02.2025	ABLAPL-1818/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	BAIL-2	(Seal No-10)
18	15156/2025	21.02.2025	ABLAPL-1825/2025	S. R. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	BAIL-2	(Seal No-11)
19	15158/2025	21.02.2025	ABLAPL-1797/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	BAIL-2	(Seal No-16)
20	15159/2025	21.02.2025	ABLAPL-10199/2024	S P MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07		(Seal No-16)
21	15160/2025	21.02.2025	WP (C) - 23736/2023	P DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-7	(Seal No-55)
22	15162/2025	21.02.2025	ABLAPL-9771/2024	J BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	BAIL-2	(Seal No-12)
23	15163/2025	21.02.2025	ABLAPL-	K DAS	C.O.	COURT NO.	Order Dtd. 2025-		(Seal

			14525/2024			2 OLD	02-19		No-12)
24	15164/2025	21.02.2025	ABLAPL-13867/2024	S K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11		(Seal No-12)
25	15165/2025	21.02.2025	ABLAPL-14527/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Seal No-12)
26	15166/2025	21.02.2025	ABLAPL-9467/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	BAIL-1	(Seal No-6)
27	15167/2025	21.02.2025	ABLAPL-10044/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Seal No-6)
28	15168/2025	21.02.2025	ABLAPL-1785/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Seal No-6)
29	15169/2025	21.02.2025	ABLAPL-1773/2025	ANITA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	BAIL-1	(Seal No-2)
30	15170/2025	21.02.2025	FAO-459/2024	ISWAR CHANDRA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Seal No-2)
31	15171/2025	21.02.2025	FAO-430/2024	ISWAR CHANDRA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Seal No-2)
32	15172/2025	21.02.2025	ABLAPL-1817/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Seal No-2)
33	15173/2025	21.02.2025	ABLAPL-1794/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Seal No-2)
34	15174/2025	21.02.2025	ABLAPL-1781/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	BAIL-1	(Seal No-5)
35	15175/2025	21.02.2025	ABLAPL-1761/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Seal No-5)
36	15176/2025	21.02.2025	ABLAPL-1650/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Seal No-5)
37	15177/2025	21.02.2025	ABLAPL-1746/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	BAIL-2	(Seal No-10)
38	15178/2025	21.02.2025	CRLMC-171/2025	S. CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Seal No-10)
39	15180/2025	21.02.2025	WP (C) - 5263/2025	M. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	WRIT BRANCH-5	(Seal No-21)
40	15181/2025	21.02.2025	WP (C) - 4592/2025	NIRANJAN MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-02-19	WRIT BRANCH-7	(Seal No-48)
41	15182/2025	21.02.2025	CRLMP-62/2025	G. N. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Seal No-48)
42	15183/2025	21.02.2025	WP (C) - 201/2025	K. C. SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-04-09		(Seal No-48)
43	15184/2025	21.02.2025	WP (C) - 4090/2025	JYOTI PRAKASH KAR	C.O.	COURT NO. 21	Order Dtd. 2025-02-18	WRIT BRANCH-4	(Seal No-17)
44	15186/2025	21.02.2025	CRLMC-	N. SAHOO	C.O.	COURT NO.	Order Dtd. 2025-		(Seal No-17)

			4526/2024			15	03-10		No-17)
15	15187/2025	21.02.2025	CRLMC-692/2025	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-17)
16	15188/2025	21.02.2025	CRLMC-455/2025	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-02-19	CRIMINAL MISC	(Sea No-6)
17	15190/2025	21.02.2025	WP (C) - 25332/2024	MADAN DAS	C.O.	COURT NO. 15	Order Dtd. 2024-11-12		(Sea No-6)
18	15191/2025	21.02.2025	CRLMC-477/2025	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-6)
19	15192/2025	21.02.2025	CRLMC-534/2025	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 15	Order Dtd. 2025-03-04	CRIMINAL MISC	(Sea No-3)
20	15193/2025	21.02.2025	CRLMC-534/2025	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 15	Order Dtd. 2025-03-04	CRIMINAL MISC	(Sea No-3)
21	15194/2025	21.02.2025	CRLMC-583/2025	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-3)
22	15195/2025	21.02.2025	FAO-459/2024	A. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-3)
23	15196/2025	21.02.2025	FAO-388/2024	ISWAR CHANDRA SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Sea No-3)
24	15198/2025	21.02.2025	WP (C) - 21555/2024	J. SAHOO	C.O.	COURT NO. 20	Order Dtd. 9999-12-31		(Sea No-3)
25	15199/2025	21.02.2025	WP (C) - 5320/2025	PK JENA	C.O.	COURT NO. 20	Order Dtd. 2025-02-20		(Sea No-3)
26	15200/2025	21.02.2025	ABLAPL-1771/2025	S MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-02-20	BAIL-1	(Sea No-5)
27	15201/2025	21.02.2025	WP (C) - 5315/2025	PK JENA	C.O.	COURT NO. 20	Order Dtd. 2025-02-20	WRIT BRANCH-6	(Sea No-16)
28	15208/2025	21.02.2025	ABLAPL-12452/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Sea No-16)
29	15209/2025	21.02.2025	WP (C) - 5149/2025	PK PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Sea No-16)
30	15210/2025	21.02.2025	CRLREV-738/2024	PRIYADARSHINI AMRITA PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-02-21		(Sea No-16)
31	15211/2025	21.02.2025	WP (C) - 13800/2024	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-103)
32	14640/2025	21.02.2025	ABLAPL-1757/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-02-20		(Sea No-103)
33	14641/2025	21.02.2025	WP (C) - 26726/2024	SATYA PRIYA SAMANTA	GENERAL		Order Dtd. 2025-02-19		(Sea No-103)
34	14642/2025	21.02.2025	WPC (OAC) - 199/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-03	OA Branch	(Sea No-1)
35	14643/2025	21.02.2025	ARBA-	SURYAKANTA	GENERAL		Judgement Dtd.	M.J.C.	(Sea)

			10/2024	PALAI			2025-02-14		No-1
56	14644/2025	21.02.2025	ABLAPL-1740/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-02-20	BAIL-1	(Sea No-13)
57	14645/2025	21.02.2025	ABLAPL-49/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-02-19		(Sea No-13)
58	14646/2025	21.02.2025	WP (C) - 15210/2024	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH-8	(Sea No-40)
59	14648/2025	21.02.2025	WP (C) - 16417/2019	RAJAT KUMAR RATH	GENERAL		Judgement Dtd. 2024-10-29	WRIT BRANCH-4	(Sea No-19)
70	14666/2025	21.02.2025	WP (C) - 18652/2016	MANOJ RANJAN KHUNTIA	GENERAL		Entire Brief	WRIT BRANCH-8	(Sea No-42)
71	14673/2025	21.02.2025	CRLMC-279/2025	SORAJA KANTA GOUDA	GENERAL		Order Dtd. 2025-02-20		(Sea No-42)
72	14678/2025	21.02.2025	ABLAPL-1738/2025	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2025-02-20	BAIL-1	(Sea No-13)
73	14683/2025	21.02.2025	CRLREV-598/2023	TARACHAND BAG	GENERAL		Judgement Dtd. 2025-02-14	CRIMINAL REVISION	(Sea No-5)
74	14684/2025	21.02.2025	WP (C) - 13017/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-06	WRIT BRANCH-2	(Sea No-6)
75	14685/2025	21.02.2025	WP (C) - 21256/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-06	WRIT BRANCH-5	(Sea No-32)
76	14686/2025	21.02.2025	WP (C) - 11289/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-06-20	WRIT BRANCH-2	(Sea No-7)
77	14692/2025	21.02.2025	WP (C) - 26657/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-10-31	WRIT BRANCH-4	(Sea No-27)
78	14699/2025	21.02.2025	WP (C) - 26256/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(Sea No-27)
79	14707/2025	21.02.2025	WP (C) - 18478/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-7	(Sea No-48)
80	14718/2025	21.02.2025	BLAPL-1222/2025	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2025-02-20		(Sea No-48)
81	14723/2025	21.02.2025	BLAPL-1235/2025	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2025-02-20		(Sea No-48)
82	14786/2025	21.02.2025	WP (C) - 4667/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-2	(Sea No-5)
83	14812/2025	21.02.2025	BLAPL-1218/2025	SANJUKTA MUNDA	GENERAL		Order Dtd. 2025-02-20		(Sea No-9)
84	14814/2025	21.02.2025	WP (C) - 29445/2024	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2025-02-19		(Sea No-5)
85	14817/2025	21.02.2025	CRLA-	KUMAR KASHYAP	GENERAL		Order Dtd. 2025-		(Sea

			1151/2024				02-20		No-9
36	14847/2025	21.02.2025	ABLAPL-10988/2024	P. K. DASH	GENERAL		Order Dtd. 2024-12-24	BAIL-2	(Sea No-10)
37	14872/2025	21.02.2025	WP (C) - 3699/2025	GOPINATH PANDA	GENERAL		Order Dtd. 2025-02-12	WRIT BRANCH-7	(Sea No-5)
38	14873/2025	21.02.2025	CRLMC-4359/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2025-02-17		(Sea No-5)
39	14874/2025	21.02.2025	WP (C) - 23208/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2025-02-13		(Sea No-5)
40	14876/2025	21.02.2025	CMP-252/2025	GOPINATH PANDA	GENERAL		Order Dtd. 2025-02-19		(Sea No-5)
41	14882/2025	21.02.2025	ABLAPL-1689/2025	PUSPANJALI SAHU	GENERAL		Order Dtd. 2025-02-19		(Sea No-5)
42	14886/2025	21.02.2025	CONTC-4640/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2025-02-03		(Sea No-5)
43	14887/2025	21.02.2025	WP (C) - 3262/2023	TRILOCHAN PANIGRAHI	GENERAL		Order Dtd. 2023-02-09	WRIT BRANCH-7	(Sea No-48)
44	14892/2025	21.02.2025	CRLMC-3854/2024	TRILOCHAN PANIGRAHI	GENERAL		Order Dtd. 2025-01-09		(Sea No-48)
45	14972/2025	21.02.2025	CRLMC-4894/2024	SANJUKTA MUNDA	GENERAL		Order Dtd. 2025-02-20		(Sea No-48)
46	14982/2025	21.02.2025	SA-155/2001	SWETAMBARA PUROHIT	GENERAL		Final Order	SECOND APPEAL	(Sea No-4)
47	14987/2025	21.02.2025	SA-155/2001	SWETAMBARA PUROHIT	GENERAL		Plaint	SECOND APPEAL	(Sea No-4)
48	15003/2025	21.02.2025	WP (C) - 6607/2017	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-02-12	WRIT BRANCH-6	(Sea No-35)
49	15010/2025	21.02.2025	WP (C) - 17289/2015	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-02-13	WRIT BRANCH-2	(Sea No-45)
50	15026/2025	21.02.2025	WP (C) - 21995/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-17		(Sea No-45)
51	15099/2025	21.02.2025	WP (C) - 24481/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Sea No-8)
52	15118/2025	21.02.2025	WP (C) - 28919/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-05	WRIT BRANCH-8	(Sea No-29)
53	15143/2025	21.02.2025	WP (C) - 23544/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-01	WRIT BRANCH-4	(Sea No-52)
54	15149/2025	21.02.2025	WP (C) - 25161/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-14	WRIT BRANCH-6	(Sea No-26)
55	15153/2025	21.02.2025	WP (C) - 26196/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-25	WRIT BRANCH-8	(Sea No-41)

06	15157/2025	21.02.2025	WP (C) - 26189/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-25	WRIT BRANCH-8	(Sea No-41)
07	15161/2025	21.02.2025	WP (C) - 2991/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-06	WRIT BRANCH-2	(Sea No-41)
08	15179/2025	21.02.2025	WP (C) - 38832/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-01	WRIT BRANCH-5	(Sea No-47)
09	15185/2025	21.02.2025	WP (C) - 4659/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-8	(Sea No-43)
10	15189/2025	21.02.2025	WP (C) - 42456/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-19	WRIT BRANCH-4	(Sea No-27)
11	15197/2025	21.02.2025	WP (C) - 24577/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-28	WRIT BRANCH-8	(Sea No-39)
12	15202/2025	21.02.2025	CRLMC-737/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-02-20		(Sea No-39)
13	15203/2025	21.02.2025	WP (C) - 39506/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-07	WRIT BRANCH-5	(Sea No-22)
14	14733/2025	21.02.2025	MATA-53/2021	S HUSSIAN	GENERAL		Order Dtd. 2022-10-31	FIRST APPEAL	(Sea No-1)
15	14734/2025	21.02.2025	MATA-53/2021	S HUSSIAN	GENERAL		Order Dtd. 2022-10-31	FIRST APPEAL	(Sea No-1)
16	14737/2025	21.02.2025	WP (C) - 7883/2024	S NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Sea No-110)
17	14738/2025	21.02.2025	WP (C) - 10831/2008	S P DAS	GENERAL				(Sea No-110)
18	14739/2025	21.02.2025	WP (C) - 5538/2023	S K SWAIN	GENERAL			WRIT BRANCH-5	(Sea No-47)
19	14740/2025	21.02.2025	WP (C) - 609/2011	S K SWAIN	GENERAL				(Sea No-47)
20	14741/2025	21.02.2025	CRLMP-1710/2020	A K BEHERA	GENERAL			WRIT BRANCH-4	(Sea No-19)
21	14742/2025	21.02.2025	MACA-1193/2024	S SWAIN	GENERAL				(Sea No-19)
22	14743/2025	21.02.2025	WP (C) - 32321/2024	B B MOHANTY	GENERAL				(Sea No-19)
23	14744/2025	21.02.2025	WA-2917/2023	SBUDGATA	GENERAL			WRIT APPEAL	(Sea No-3)
24	14745/2025	21.02.2025	CRLA-348/2016	D PARIDA	GENERAL			CRIMINAL APPEAL	(Sea No-4)

25	14746/2025	21.02.2025	WP (C) - 17782/2024	M DAS	GENERAL				(Sea No-4)
26	14749/2025	21.02.2025	ABLAPL- 1713/2025	P BASTIA	GENERAL				(Sea No-4)
27	14751/2025	21.02.2025	WP (C) - 17071/2018	T K NAYAK	GENERAL				(Sea No-4)
28	14753/2025	21.02.2025	WP (C) - 7765/2006	D HAZARA	GENERAL				(Sea No-4)
29	14754/2025	21.02.2025	WP (C) - 7765/2006	D HAZARA	GENERAL				(Sea No-4)
30	14757/2025	21.02.2025	BLAPL- 6498/2021	B C PANDA	GENERAL			BAIL-1	(Sea No-4)
31	14759/2025	21.02.2025	BLAPL- 3640/2021	B C PANDA	GENERAL			BAIL-2	(Sea No- 11)
32	14763/2025	21.02.2025	BLAPL- 1660/2021	B C PANDA	GENERAL			BAIL-2	(Sea No-7)
33	14764/2025	21.02.2025	CRLMC- 874/2021	B C PANDA	GENERAL			CRIMINAL MISC	(Sea No-3)
34	14765/2025	21.02.2025	ABLAPL- 103/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025- 02-19		(Sea No-3)
35	14771/2025	21.02.2025	WP (C) - 34105/2023	M NAIK	GENERAL			WRIT BRANCH-1	(Sea No- 31)
36	14775/2025	21.02.2025	WP (C) - 26296/2024	A K SAHOO	GENERAL				(Sea No- 31)
37	14776/2025	21.02.2025	WP (C) - 37644/2021	D K MOHANTY	GENERAL			WRIT BRANCH-1	(Sea No-4)
38	14777/2025	21.02.2025	WP (C) - 1937/2022	D K MOHANTY	GENERAL			WRIT BRANCH-8	(Sea No- 42)
39	14778/2025	21.02.2025	WP (C) - 39316/2021	D K MOHANTY	GENERAL			WRIT BRANCH-5	(Sea No- 22)
40	14779/2025	21.02.2025	WP (C) - 1030/2022	D K MOHANTY	GENERAL			WRIT BRANCH-1	(Sea No-4)
41	14780/2025	21.02.2025	WP (C) - 1926/2022	D K MOHANTY	GENERAL			WRIT BRANCH-8	(Sea No- 42)
42	14781/2025	21.02.2025	MATA- 184/2023	G SUNDARA	GENERAL			FIRST APPEAL	(Sea No-4)
43	14782/2025	21.02.2025	FAO- 237/2023	A K SAHOO	GENERAL			MISC. APPEAL SEC.	(Sea No-5)
44	14783/2025	21.02.2025	WP (C) - 43125/2023	M BEHERA	GENERAL			WRIT BRANCH-4	(Sea No- 38)
45	14784/2025	21.02.2025	WPC (OAS) - 31/2018	D K PARIDA	GENERAL			OA Branch	(Sea No-1)
46	14788/2025	21.02.2025	WP (C) - 43197/2023	M BEHERA	GENERAL			WRIT BRANCH-4	(Sea No-)

									38)
47	14791/2025	21.02.2025	WP (C) - 6253/2011	A K NAYAK	GENERAL			WRIT BRANCH-1	(Sea No-3)
48	14792/2025	21.02.2025	SA-81/1999	S BARIK	GENERAL			SECOND APPEAL	(Sea No-6)
49	14794/2025	21.02.2025	BLAPL-2337/2024	S N MISHRA	GENERAL				(Sea No-6)
50	14795/2025	21.02.2025	ABLAPL-11294/2024	S N MISHRA	GENERAL				(Sea No-6)
51	14796/2025	21.02.2025	WP (C) - 3995/2025	J SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Sea No-119)
52	14797/2025	21.02.2025	OJC-8149/2000	P K ROUTRAY	GENERAL				(Sea No-119)
53	14798/2025	21.02.2025	CRLA-1108/2024	J PRADHAN	GENERAL				(Sea No-119)
54	14799/2025	21.02.2025	OJC-11540/2000	P K DASH	GENERAL				(Sea No-119)
55	14800/2025	21.02.2025	WP (C) - 27257/2023	G SAHOO	GENERAL			WRIT BRANCH-5	(Sea No-53)
56	14801/2025	21.02.2025	RSA-267/2012	B DAS	GENERAL			SECOND APPEAL	(Sea No-2)
57	14802/2025	21.02.2025	CRLMC-700/2025	B SINGH	GENERAL				(Sea No-2)
58	14803/2025	21.02.2025	ABLAPL-6899/2018	PC DAS (2)	GENERAL				(Sea No-2)
59	14804/2025	21.02.2025	WP (C) - 939/2022	P K BARIK	GENERAL			WRIT BRANCH-8	(Sea No-40)
60	14805/2025	21.02.2025	WP (C) - 4751/2025	P K MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Sea No-111)
61	14806/2025	21.02.2025	OJC-13519/2001	K DANG	GENERAL				(Sea No-111)
62	14807/2025	21.02.2025	OJC-2012/1981	P K SWAIN	GENERAL				(Sea No-111)
63	14844/2025	21.02.2025	WP (C) - 5031/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02-20	WRIT BRANCH-5	(Sea No-21)
64	14845/2025	21.02.2025	WP (C) - 5313/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02-20		(Sea No-21)
65	14846/2025	21.02.2025	WP (C) - 5175/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02-20		(Sea No-21)

56	14848/2025	21.02.2025	ABLAPL-11909/2024	P. K. DASH	GENERAL		Order Dtd. 2024-12-24		(Sea No-21)
57	14860/2025	21.02.2025	BLAPL-1229/2025	RC MALLICK	GENERAL		Order Dtd. 2025-02-20	BAIL-2	(Sea No-9)
58	14888/2025	21.02.2025	CRLMC-685/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-19	CRIMINAL MISC	(Sea No-7)
59	15204/2025	21.02.2025	WA-340/2017	P R MISHRA	GENERAL		Order Dtd. 2018-02-05	WRIT APPEAL	(Sea No-4)
70	15205/2025	21.02.2025	BLAPL-194/2024	JADUNATH PRADHAN	GENERAL		Order Dtd. 2025-02-17		(Sea No-4)
71	15206/2025	21.02.2025	BLAPL-194/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-20		(Sea No-4)
72	15207/2025	21.02.2025	CMP-1153/2024	B. N. SHADHANGI	GENERAL		PetitionAnnexure,		(Sea No-4)

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